## GOVERNMENT OF INDIA SOCIAL JUSTICE AND EMPOWERMENT LOK SABHA

STARRED QUESTION NO:124 ANSWERED ON:03.12.2012 PRADHAN MANTRI ADARSH GRAM YOJANA Noor Mausam;Yaskhi Shri Madhu Goud

## Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

(a) whether the Government has launched the Pradhan Mantri Adarsh Gram Yojana in the country;

(b) if so, the details along with the salient features thereof;

(c) the details of the various States participating in the pilot scheme along with the criteria/guidelines for selection of villages under the scheme;

(d) whether the Government has reviewed the implementation of the pilot scheme and if so, the details thereof and the outcome of such review; and

(e) whether the Government is considering to extend the scheme to other States/districts and if so, the details thereof along with the timeframe fixed in this regard?

## Answer

## MINISTER FOR SOCIAL JUSTICE AND EMPOWERMENT (KUMARI SELJA)

(a) to (e): A statement is laid on the Table of the House.

Statement in answer to parts (a) to (e) of the Lok Sabha Starred Question No. 124 for 03/12/2012 by Kumari Mausam Noor and Shri Madhu Goud Yaskhi, M.P. regarding `Pradhan Mantri Adarsh Gram Yojana`.

(a) to (c) The pilot Scheme of Pradhan Mantri Adarsh Gram Yojana (PMAGY) was launched in March, 2010. It aims at integrated development of 1000 Scheduled Caste (SC) majority villages:-

(i) primarily, through convergent implementation of the existing Central and State Schemes, and

(ii) through `Gap-filling` central assistance @ Rs.20 lakh per village on an average (with the States expected to provide a matching contribution), for meeting such requirements of the selected villages as can not be met through (i) above. The targets under the scheme are expected to be achieved within 3 years.

At present the scheme is being implemented in 1000 villages with >50% SC population, located in the states namely Assam (100 villages), Bihar, Himachal Prdesh, Rajasthan and Tamil Nadu (225 villages each).

(d) The Scheme has been functional for about two and half years in Assam, Bihar, Rajasthan and Tamil Nadu, and for one and half year in Himachal Pradesh. The pilot scheme has a time-frame of three years and can be evaluated only thereafter.

(e) Expansion of the scheme would depend upon successful implementation of the pilot phase.